



राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

बुधवार, 17 दिसम्बर, 2025 / 26 मार्गशीर्ष, 1947

हिमाचल प्रदेश सरकार

सहकारिता विभाग

अधिसूचना

शिमला-171002, 6 नवम्बर, 2025

संख्या कूप-ए(9)-1/2021-लूज.—हिमाचल प्रदेश के राज्यपाल, हिमाचल प्रदेश सहकारी सोसाइटी नियम, 1971 के नियम 83-क के साथ पठित हिमाचल प्रदेश सहकारी सोसाइटी अधिनियम, 1968
202-राजपत्र/2025-17-12-2025 (9155)

(1969 का राज्य अधिनियम संख्यांक 3) की धारा 61 के अधीन निहित शक्तियों का प्रयोग करते हुए, इस विभाग की इस संदर्भ में पहले से जारी अधिसूचना संख्या: कूप-ए(9)-1/2021, तारीख 09-10-2023 के अतिरिक्त, उपाबंध-I के अनुसार सहकारी सोसाइटियों की संपरीक्षा के लिए लेखा परीक्षकों के पैनल को हिमाचल प्रदेश सहकारी सोसाइटी नियम, 1971 के नियम 83-क में निहित उपबंध के अनुसार समस्त औपचारिकताओं/अपेक्षाओं को पूर्ण करने के अध्यधीन अधिसूचित करते हैं।

आदेश द्वारा,
(सी० पॉलरासु),
सचिव (सहकारिता)।

उपाबंध-I

हिमाचल प्रदेश में सहकारी बैंकों/संस्थाओं/समितियों की संपरीक्षा संचालित करने के लिए राज्य सरकार द्वारा अनुमोदित अतिरिक्त पैनलित चार्टर्ड एकाउंटेंट की सूची

क्रम संख्या	चार्टर्ड एकाउंटेंट/चार्टर्ड फर्म का नाम	मुख्य कार्यालय/पता	संपर्क विवरण	फर्म रजिस्ट्रीकरण संख्या	फर्म का प्रवर्ग	व्यवसाय प्रमाण पत्र
1.	DHARAM SINGLA & ASSOCIATES.	113 C Harmilap Nagar, Phase-1, Baltana Zirakpur-140604.	Mobile No. 98888 49886 Email-dharamsingla @ yahoo.com	024689 N	III	YES
2.	ANURAG SHARMA & CO.	20, Lakkar Bazar Shimla-1.	Mobile No. 98160 03271 Email-mspatyall90@gmail.com	022016N	III	YES
3.	DHAWAN & CO.	312, Wegmans House 21, Veer Savarkar Block, Vikas Marg, Shakarpur Delhi-110092.	Mobile No. 98100 16650 Email- dpaIII@hotmail.com	002864N	I	YES
4.	KUMAR MAHESH & CO.	Shop No. 5, First Floor, Near Railway Crossing Jassur, Tehsil Nurpur, Distt. Kangra-176201.	Mob. No. 75320 61617 Email- jagdishca23@ gmail.com	027226N	II	YES
5.	RAJNI ANIL & ASSOCIATES	3049/1 Sect-38D, Chandigrah.	Mob.No. 97806 81432 Email-caanilarora@gmail.com	021970N	II	YES
6.	NAGPAL AMAN AND ASSOCIATES.	87, INDUSTRIAL AREA TAHLI WAL, UNA.	Mob.No. 98884 02626 Email-deepakduve dil@gmail.com	020667N	II	YES
7.	SAKSHAY VRAT & CO.	28/1, KRISHNA LODGE LAKKAR BAZAR Shimla-1 171001.	Mob No. 98054 53193 Email-sakshayvratandco@gmail.com	036410N	IV	YES
8.	MUKESH PRITHM & ASSOCIATES.	Shop No. 3FF Panvi Complex, Baddi-173205.	Mob. No. 94176 11116 Email- mukeshmanjhu@gmail.com	032277N	II	YES
9.	BHAWANA MITTAL & ASSOCIATES.	FF-120, Durga Tower, RDC, RAJ Nagar, Ghaziabad (UP)-201002.	Mobile No. 99104 31477 Email-bhawanamittal3@ gmail.com	017602C	IV	YES
10.	M/S R H V P & Co. Partner:- Vishal Thappa.	Ward No. 14, 1st Floor, Khasra No. 91/72, Khevat No 6, Near Gmc Hospital, Dhar Road Karlai Kahglu Udhampur, J & K-182101.	Mobile No. 85860 95771 Email- cavishalthappa@ gmail.com	032269N	IV	YES

11.	D.V. Chawla & Co.	H.No. 84, Sector 15-A, Chandigarh, Salig Ram Shanti Niwas, Village & Post Office Takrera, Tehsil Ghumarwin, District Bilaspur, H.P.-174021.	Mobile: No. 98775 30648, 94173 77245 Email- rajesharma-1@hotmail.com	015272N	III	YES
12.	Harish Vatsh & Co.	108/6 NH-07, OPP Pal Haveli, Bye Pass Road, Paonta Sahib, H.P.-173025.	STD No. 090489 Email-hvcpaonta@gmail.com	011771N	IV	YES
13.	MBD & Associates.	SI No.-1, IVEW Town, Moga-142001.	Mobile No. 84379 70570, 99888 18155 Email-mbdandassociates@gmail.com	023615N	II	YES
14.	GGSB & CO LLP.	SCO 212, First Floor, Sector-14, Panchkula, Haryana-134113.	Mobile No. 82854 34591 Email-ggsbcolp@gmail.com	N500108	II	YES
15.	Manoj Jai Parkash & Associates.	Sector-I, Parwanoo, H.P. 173220.	Mobile No. 80910 03972 Email-camanojgarg7@gmail.com	025376N	III	YES
16.	Anil K Sood & Co, U/F 56.	Lower Bazar, Shimla.	0177-2652285/2671671 Email-aksco87@gmail.com	007360N	I	YES
17.	Vijay Kumar Sharma & Associates.	Near Shree Hanuman Mandir, Nagrot Bagwan, District Kangra-176047.	Mobile No. 98101 65894 Email-cavijaysharma@gmail.com	011883N	I	YES
18.	M/S Kamal Yadav & Co.	Hari Complex, Near ITI Gate, The Mall Solan H.P.-173212.	Mobile 98055 68012, 94182 67012 Email-kamal3110@gmail.com	020933N	IV	YES
19.	ASAY & Associates.	Ho. Property No. 296, Pocket G-21, 3rd Floor, Sector-7, Rehini Delhi-110085, c/o Yograj Sharma.	Mobile No. 96545 72498, 98131 61007 Email-asayandassociates@gmail.com	036267N	IV	YES
20.	ROBIN KAUSHIK & Associates.	H. No.9, Second Floor, Signature City, Landran Banur Road, Mohali, (Punjab)-140307.	Mobile No. 90233 17557,62309 60555 Email-robinkkaushik@gmail.com	030037N	IV	YES
21.	RAJAT CHAUHAN & Associates.	The Nest Building, Engineghar Raod, opposite Tantia Parking, Sanjauli, Shimla-171006.	Mobile No. 88949 72525 Email-carajatchauhan@gmail.com	039359N	IV	YES
22.	ASSHISH GHALTA & Associates.	Bragat Niwas, Next to Hotel Hidimba Theog, Shimla-171201.	Mobile No. 82198 59621 Email-ashishghalta.ash@gmail.com	036450N	IV	YES
23.	GUPTA PRATEEK & Associates.	Opposite Old Bus Stand, The Mall Solan, H.P.-173212.	Mobile No. 98825 12344 Email-caprateekgupta33@gmail.com	028802N	IV	YES
24.	AHUJA RICHA & ASSOCIATES.	GURUKA LAHORE, BASSI BILASPUR, H.P.-174402.	Email-aaahuja20@gmail.com Mobile No. 79738 28678	037862N	II	YES
25.	M/S SOOD ABHAY & ASSOCIATES.	Jaunaji Road, Shakti Nagar, Near Sharma Banquet Hall, Solan (H.P.)-173212.	Mobile No. 98165 33015 Email-caabhaysood@gmail.com	036775N	IV	YES
26.	Abhay Aggarwal & Associates.	SAI ENCLAVE, Main Bazar, Rampur Bushahr-172001.	Mobile No. 94180 07777 Email-caabhayl@gmail.com	025757N	IV	YES

27.	RAVINDER GUMRA & Associates.	Near HPPWD Worksop, Behind Panchayat Bhawan, P.O. Shamshi, Tehsil Bhuntar, District Kullu, H.P.-175126.	Mobile No. 98168 79414, 94189 79414 Email-cagumra@gmail.com	022182N	IV	YES
-----	------------------------------	---	--	---------	----	-----

Sd/-

(PARVEEN KUMAR TAAK),
Joint Secretary (Co-operation).**CO-OPERATION DEPARTMENT****NOTIFICATION***Dated, the 6th November, 2025*

No. Coop-A(9)-1/2021-Loose.—In exercise of the powers vested under Section 61 of the Himachal Pradesh Co-operative Societies Act, 1968 (State Act No. 3 of 1969) read with Rule 83-A of the Himachal Pradesh Co-operative Societies Rules, 1971, the Governor, Himachal Pradesh is pleased to notify the panel of auditors for audit of co-operative societies as per Annexure-I, in addition to this department Notification number Coop-A(9)-1/2021, dated 09-10-2023 issued already in this regard subject to completion of all codal formalities/requirements as per provision contained in Rule 83-A of the Himachal Pradesh Co-operative Societies Rules, 1971.

By order,

Sd/-

(C. PAULRASU),
Secretary (Co-operation) .**Annexure-I**

List of the additional empanelled Chartered Accountants approved by the state government to conduct the audit of the Cooperative Banks/Institutions/ Societies in H.P.

Sl. No.	Name of CA/CA Firm	Head Office / Address	Contact Detail	Firm Registration No.	Category of the Firm	Certificate of Practice
1.	DHARAM SINGLA & ASSOCIATES.	113 C Harmilap Nagar, Phase-1, Baltana Zirakpur-140604.	Mobile No. 98888 49886 Email-dharamsingla @ yahoo.com	024689 N	III	YES
2.	ANURAG SHARMA & CO.	20, Lakkar Bazar Shimla-1.	Mobile No. 98160 03271 Email-mspatyall90@gmail.com	022016N	III	YES
3.	DHAWAN & CO.	312, Wegmans House 21, Veer Savarkar Block, Vikas Marg, Shakarpur Delhi-110092.	Mobile No. 98100 16650 Email- dpaIII@hotmail.com	002864N	I	YES

4.	KUMAR MAHESH & CO.	Shop No. 5, First Floor, Near Railway Crossing Jassur, Tehsil Nurpur, Distt. Kangra-176201.	Mob. No. 75320 61617 Email- jagdishca23@ gmail.com	027226N	II	YES
5.	RAJNI ANIL & ASSOCIATES	3049/1 Sect-38D, Chandigarh.	Mob.No. 97806 81432 Email-caanilarora@gmail.com	021970N	II	YES
6.	NAGPAL AMAN AND ASSOCIATES.	87, INDUSTRIAL AREA TAHLIWAL, UNA.	Mob.No. 98884 02626 Email-deepakduve dil@gmail.com	020667N	II	YES
7.	SAKSHAY VRAT & CO.	28/1, KRISHNA LODGE LAKKAR BAZAR Shimla-171001.	Mob No. 98054 53193 Email-sakshayvratandco@gmail.com	036410N	IV	YES
8.	MUKESH PRITHM & ASSOCIATES.	Shop No. 3FF Panvi Complex, Baddi-173205.	Mob. No. 94176 11116 Email- mukeshmanjhu@gmail.com	032277N	II	YES
9.	BHAWANA MITTAL & ASSOCIATES.	FF-120, Durga Tower, RDC, RAJ Nagar, Ghaziabad (UP)-201002.	Mobile No. 99104 31477 Email-bhawanamittal3@ gmail.com	017602C	IV	YES
10.	M/S R H V P & Co. Partner:- Vishal Thappa.	Ward No. 14, 1st Floor, Khasra No. 91/72, Khevat No 6, Near Gmc Hospital, Dhar Road Karlai Kahglu Udhampur, J & K-182101.	Mobile No. 85860 95771 Email- cavishalthappa@ gmail.com	032269N	IV	YES
11.	D.V. Chawla & Co.	H.No. 84, Sector 15-A, Chandigarh, Salig Ram Shanti Niwas, Village & Post Office Takrera, Tehsil Ghumarwin, District Bilaspur, H.P.-174021.	Mobile: No. 98775 30648, 94173 77245 Email- rajesharma-1@ hotmail.com	015272N	III	YES
12.	Harish Vatsh & Co.	108/6 NH-07, OPP Pal Haveli, Bye Pass Road, Paonta Sahib, H.P.-173025.	STD No. 090489 Email-hvcpaonta@gmail.com	011771N	IV	YES
13.	M B D & Associates.	SI No.-1, IVEW Town, Moga-142001.	Mobile No. 84379 70570, 99888 18155 Email-mbdandassociates @gmail.com	023615N	II	YES
14.	G G S B & CO LLP.	SCO 212, First Floor, Sector-14, Panchkula, Haryana-134113.	Mobile No. 82854 34591 Email-ggsbcollp@gmail.com	N500108	II	YES
15.	Manoj Jai Parkash & Associates.	Sector-I, Parwanoo, H.P. 173220.	Mobile No. 80910 03972 Email-camanojgarg7@gmail.com	025376N	III	YES
16.	Anil K Sood & Co, U/F 56.	Lower Bazar, Shimla.	0177-2652285/2671671 Email-aksco87@gmail.com	007360N	I	YES
17.	Vijay Kumar Sharma & Associates.	Near Shree Hanuman Mandir, Nagrot Bagwan, District Kangra-176047.	Mobile No. 98101 65894 Email-cavijaysharma@gmail.com	011883N	I	YES
18.	M/S Kamal Yadav & Co.	Hari Complex, Near ITI Gate, The Mall Solan H.P.-173212.	Mobile 98055 68012, 94182 67012 Email-kamal3110@gmail.com	020933N	IV	YES
19.	A S A Y & Associates.	Ho. Property No. 296, Pocket G-21, 3rd Floor, Sector-7, Rehin Delhi-110085, c/o Yograj Sharma.	Mobile No. 96545 72498, 98131 61007 Email-asayandassociates @gmail.com	036267N	IV	YES
20.	ROBIN KAUSHIK &	H. No. 9, Second Floor, Signature	Mobile No. 90233 17557, 62309 60555 Email-robinkkaushik@gmail.com	030037N	IV	YES

	Associates.	City, Landran Banur Road, Mohali, (Punjab)-140307.				
21.	RAJAT CHAUHAN & Associates.	The Nest Building, Engineghar Raod, opposite Tania Parking, Sanjauli, Shimla-171006.	Mobile No. 88949 72525 Email-carajatchauhan@gmail.com	039359N	IV	YES
22.	ASSHISH GHALTA & Associates.	Bragat Niwas, Next to Hotel Hidimba Theog, Shimla-171201.	Mobile No. 82198 59621 Email-ashishghalta.ash@gmail.com	036450N	IV	YES
23.	GUPTA PRATEEK & Associates.	Opposite Old Bus Stand, The Mall Solan, H.P.-173212.	Mobile No. 98825 12344 Email-caprateekgupta33@gmail.com	028802N	IV	YES
24.	AHUJA RICHA & ASSOCIATES.	GURUKA LAHORE, BASSI BILASPUR, H.P.-174402.	Email-aaahuja20@gmail.com Mobile No. 79738 28678	037862N	II	YES
25.	M/S SOOD ABHAY & ASSOCIATES.	Jaunaji Road, Shakti Nagar, Near Sharma Banquet Hall, Solan (H.P.)-173212.	Mobile No. 98165 33015 Email-caabhaysood@gmail.com	036775N	IV	YES
26.	Abhay Aggarwal & Associates.	SAI ENCLAVE, Main Bazar, Rampur Bushahr-172001.	Mobile No. 94180 07777 Email-caabhayl@gmail.com	025757N	IV	YES
27.	RAVINDER GUMRA & Associates.	Near HPPWD Worksop, Behind Panchayat Bhawan, P.O. Shamshi, Tehsil Bhuntar, District Kullu, H.P.-175126.	Mobile No. 98168 79414, 94189 79414 Email-cagumra@gmail.com	022182N	IV	YES

Sd/-

(PARVEEN KUMAR TAAK),
Joint Secretary (Co-operation).

नगर निगम शिमला

शुद्धिपत्र

दिनांक 16 दिसम्बर, 2025

संख्या ननिशि/आयु./7141/मु0/2023-3246.—नगर निगम शिमला की अधिसूचना संख्या: ननिशि/संयु.आ/7141/मु0/2023-2673, दिनांक 06-10-2025 (प्रति संलग्न) के अन्तर्गत सरकारी मिडिल स्कूल से दलोग, रामनगर, फागली वार्ड नं0 12 मार्ग को सार्वजनिक मार्ग घोषित किया गया था, जिसमें खसरा नं0 1135/732 रकबा 32.81 वर्ग मी0 का क्षेत्र उक्त घोषित मार्ग में नहीं पड़ता है।

अतः दिनांक 06-10-2025 को जारी उपरोक्त अधिसूचना का शुद्धिकरण करते हुए खसरा नं0 1135/732 रकबा 32.81 मी0 को अधिसूचना से हटाया जाता है और खसरा नं0 793 रकबा 18.77 वर्ग मी0 व खसरा नं0 1133/731 रकबा 16.80 वर्ग मी0 को अधिसूचना में सम्मिलित किया जाता है तथा उक्त अधिसूचना में वर्णित अन्य खसरा नं0 ही घोषित सार्वजनिक मार्ग का भाग रहेंगे।

हस्ताक्षरित
आयुक्त,
नगर निगम शिमला।

**In the Court of Sh. Anil Kumar Bhardwaj, Marriage Officer-cum-Sub-Divisional Magistrate,
Dalhousie, District Chamba (H.P.)**

In the Matter of :

1. Vishal Rai s/o Sh. Baljit Singh Rai, r/o V.P.O. Banikhet, Tehsil Dalhousie, District Chamba, H. P., age 41 years.

2. Nilima d/o Sh. Gajinder Singh Thapa, r/o Village Tarkhamba, P.O. Bakloh Cantt. Tehsil Bhattiyat, Chamba (H.P.) age 43 years . . Applicants.

Versus

General Public

Subject.— Application for the Registration of Marriage under section 16 of the Special Marriage Act, 1954.

Sh. Vishal Rai and Nilima have filed an application alongwith an affidavit in the court of undersigned under section 16 of the Special Marriage Act, 1954 stating that they have solemnized their marriage on 27-10-2012 and that they have been living together as husband and wife since then. Hence their marriage may be registered under special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file an objection personally or in writing before this court on or before 06th January, 2026. After that no objection will be entertained and marriage will be registered.

Seal.

Sd/-
(ANIL KUMAR BHARDWAJ),
Marriage Officer-cum-Sub-Divisional Magistrate,
Dalhousie, District Chamba (H.P.).

ब अदालत कार्यकारी दण्डाधिकारी एवम् तहसीलदार, तहसील बमसन स्थित टौणी देवी,
जिला हमीरपुर (हि0 प्र0)

मुकदमा नंबर : 706121

तारीख दायर : 27-11-2025

श्री कमलेश कुमार पुत्र जगत राम, निवासी टीका लड़ीयोह, डाकघर बराडा, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) ... प्रार्थी ।

बनाम

आम जनता

... प्रतिवादी ।

विषय.—दरखास्त जेर धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

अतिरिक्त जिला पंजीयक जन्म एवं मृत्यु हमीरपुर के कार्यालय पत्र संख्या HFW-HMR (ST-B&D) (Delayed) 2024/2-26379 दिनांक 22-11-2025 के अनुसार श्री कमलेश कुमार पुत्र जगत राम, निवासी टीका लड़ीयोह, डाकघर बराडा, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) का आवेदन समस्त रिकॉर्ड व शपथ-पत्र सहित इस कार्यालय में प्राप्त हुआ, जिसमें उल्लेख है कि उसका जन्म दिनांक 20-06-1961 को हुआ है। परन्तु किसी कारणवश ग्राम पंचायत बराडा के रिकॉर्ड में उक्त जन्म का पंजीकरण दिनांक 20-06-1961 दर्ज न हो सका। प्रार्थी अब जन्म दिनांक उपरोक्त को ग्राम पंचायत बराडा में दर्ज करवाना चाहता है।

अतः इस इशतहार द्वारा आम जनता को सूचित किया जाता है कि श्री कमलेश कुमार पुत्र जगत राम, निवासी टीका लड़ीयोह, डाकघर बराडा, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) की जन्म तिथि 20-06-1961 को ग्राम पंचायत बराडा के रिकॉर्ड में दर्ज करवाने बारे किसी को कोई उजर/एतराज हो तो वह दिनांक 30-12-2025 तक असातन/वकालतन हाजिर न्यायालय होकर अपना उजर/एतराज पेश कर सकता है। हाजिर न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाकर आगामी कार्यवाही की जाएगी। उसके बाद का उजर जेरे समायत न होगा।

आज दिनांक 02-12-2025 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकार एवं तहसीलदार,
बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0 प्र0)।

ब अदालत कार्यकारी दण्डाधिकारी एवम् तहसीलदार, तहसील बमसन स्थित टौणी देवी,
जिला हमीरपुर (हि0 प्र0)

मुकद्दमा नंबर : 806831

तारीख दायर : 27-11-2025

श्री बाला राम पुत्र जफ़ड राम, निवासी टीका गगेहडी, डाकघर समीरपुर, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) प्रार्थी।

बनाम

आम जनता

प्रतिवादी।

विषय.—दरखास्त जेर धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

अतिरिक्त जिला पंजीयक जन्म एवं मृत्यु हमीरपुर के कार्यालय पत्र संख्या HFW-HMR (ST-B&D) (Delayed) 2024/2-21150 दिनांक 15-09-2025 के अनुसार श्री बाला राम पुत्र जफ़ड राम, निवासी टीका गगेहडी, डाकघर समीरपुर, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) का आवेदन समस्त रिकॉर्ड व शपथ-पत्र सहित इस कार्यालय में प्राप्त हुआ, जिसमें उल्लेख है कि उसका जन्म दिनांक 11-06-1945 को हुआ है। परन्तु किसी कारणवश ग्राम पंचायत पंजोत के रिकॉर्ड में उक्त जन्म का पंजीकरण दिनांक 11-06-1945 दर्ज न हो सका। प्रार्थी अब जन्म दिनांक उपरोक्त को ग्राम पंचायत पंजोत में दर्ज करवाना चाहता है।

अतः इस इशतहार द्वारा आम जनता को सूचित किया जाता है कि श्री बाला राम पुत्र जफ़ड राम, निवासी टीका गगेहडी, डाकघर समीरपुर, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) की जन्म तिथि 11-06-1945 को ग्राम पंचायत पंजोत के रिकॉर्ड में दर्ज करवाने बारे किसी को कोई उजर/एतराज हो

तो वह दिनांक 30-12-2025 तक असालतन/वकालतन हाजिर न्यायालय होकर अपना उजर/एतराज पेश कर सकता है। हाजिर न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाकर आगामी कार्यवाही की जाएगी। उसके बाद का उजर जेरे समायत न होगा।

आज दिनांक 02-12-2025 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकार एवं तहसीलदार,
बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0 प्र0)।

ब अदालत कार्यकारी दण्डाधिकारी एवम् तहसीलदार, तहसील बमसन स्थित टौणी देवी,
जिला हमीरपुर (हि0 प्र0)

श्रीमती सुनीता देवी पुत्री टेक चंद, निवासी टीका भराईयां दी धार, डाकघर ककड़, तहसील बमसन
स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) प्रार्थिया।

बनाम

आम जनता

प्रतिवादी।

विषय.—दरखास्त जेर धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

अतिरिक्त जिला पंजीयक जन्म एवं मृत्यु हमीरपुर के कार्यालय पत्र संख्या HFW-HMR (ST-B&D) Delayed 2024/2-22302, दिनांक 25-09-2025 के अनुसार श्रीमती सुनीता देवी पुत्री टेक चंद, निवासी टीका भराईयां दी धार, डाकघर ककड़, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) का आवेदन समस्त रिकार्ड व शपथ-पत्र सहित इस कार्यालय में प्राप्त हुआ है, जिसमें उल्लेख है कि उसका जन्म दिनांक 20-04-1960 को हुआ लेकिन किसी कारणवश ग्राम पंचायत पुरली के रिकार्ड में उक्त जन्म का पंजीकरण दिनांक 20-04-1960 दर्ज न हो सका। प्रार्थिया अब जन्म दिनांक उपरोक्त को ग्राम पंचायत पुरली में दर्ज करवाना चाहती है।

अतः इस इशतहार द्वारा आम जनता को सूचित किया जाता है कि श्रीमती सुनीता देवी पुत्री टेक चंद, निवासी टीका भराईयां दी धार, डाकघर ककड़, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) की जन्म तिथि 20-04-1960 को ग्राम पंचायत पुरली के रिकॉर्ड में दर्ज करवाने बारे किसी को कोई उजर/एतराज हो तो वह दिनांक 30-12-2025 तक असालतन/वकालतन हाजिर न्यायालय होकर अपना उजर/एतराज पेश कर सकता है। हाजिर न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाकर आगामी कार्यवाही की जाएगी। उसके बाद का उजर जेरे समायत न होगा।

आज दिनांक 02-12-2025 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी एवं तहसीलदार,
बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0 प्र0)।

**ब अदालत कार्यकारी दण्डाधिकारी एवम् तहसीलदार, तहसील बमसन स्थित टौणी देवी,
जिला हमीरपुर (हि0 प्र0)**

श्री मस्त राम पुत्र लच्छो राम, निवासी टीका ज्याण, डाकघर ककड़, तहसील बमसन स्थित टौणी देवी,
जिला हमीरपुर (हि0प्र0) प्रार्थी।

बनाम

आम जनता

प्रतिवादी।

विषय.—दरखास्त जेर धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

अतिरिक्त जिला पंजीयक जन्म एवं मृत्यु हमीरपुर के कार्यालय पत्र संख्या HFW-HMR (ST-B&D) (Delayed) 2024/2-26385 दिनांक 22-11-2025 के अनुसार श्री मस्त राम पुत्र लच्छो राम, निवासी टीका ज्याण, डाकघर ककड़, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) का आवेदन समस्त रिकॉर्ड व शपथ-पत्र सहित इस कार्यालय में प्राप्त हुआ, जिसमें उल्लेख है कि उसका जन्म दिनांक 15-05-1967 को हुआ है। परन्तु किसी कारणवश ग्राम पंचायत ककड़ के रिकॉर्ड में उक्त जन्म का पंजीकरण दिनांक 15-05-1967 दर्ज न हो सका। प्रार्थी अब जन्म दिनांक उपरोक्त को ग्राम पंचायत ककड़ में दर्ज करवाना चाहता है।

अतः इस इशतहार द्वारा आम जनता को सूचित किया जाता है कि श्री मस्त राम पुत्र लच्छो राम, निवासी टीका ज्याण, डाकघर ककड़, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) की जन्म तिथि 15-05-1967 को ग्राम पंचायत ककड़ के रिकॉर्ड में दर्ज करवाने बारे किसी को कोई उजर/एतराज हो तो वह दिनांक 30-12-2025 तक असालतन/वकालतन हाजिर न्यायालय होकर अपना उजर/एतराज पेश कर सकता है। हाजिर न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाकर आगामी कार्यवाही की जाएगी। उसके बाद का उजर जेरे समायत न होगा।

आज दिनांक 02-12-2025 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकार एवं तहसीलदार,
बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0 प्र0)।

**ब अदालत कार्यकारी दण्डाधिकारी एवम् तहसीलदार, तहसील बमसन स्थित टौणी देवी,
जिला हमीरपुर (हि0 प्र0)**

मुकद्दमा नंबर : 806833

तारीख दायर : 27-11-2025

श्री विपन कुमार पुत्र रसील सिंह, निवासी टीका कोट, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) प्रार्थी।

बनाम

आम जनता

प्रतिवादी।

विषय.—दरखास्त जेर धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

अतिरिक्त जिला पंजीयक जन्म एवं मृत्यु हमीरपुर के कार्यालय पत्र संख्या HFW-HMR (ST-B&D) (Delayed) 2024/2-25205 दिनांक 11-11-2025 के अनुसार श्री विपन कुमार पुत्र रसील सिंह, निवासी टीका कोट, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) का आवेदन समस्त रिकॉर्ड व शपथ-पत्र सहित इस कार्यालय में प्राप्त हुआ। जिसमें उल्लेख है कि उसका जन्म दिनांक 06-05-1979 को हुआ है। परन्तु किसी कारणवश ग्राम पंचायत कोट के रिकॉर्ड में उक्त जन्म का पंजीकरण दिनांक 06-05-1979 दर्ज न हो सका। प्रार्थी अब जन्म दिनांक उपरोक्त को ग्राम पंचायत कोट में दर्ज करवाना चाहता है।

अतः इस इशतहार द्वारा आम जनता को सूचित किया जाता है कि श्री विपन कुमार पुत्र रसील सिंह, निवासी टीका कोट, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) की जन्म तिथि 06-05-1979 को ग्राम पंचायत कोट के रिकॉर्ड में दर्ज करवाने बारे किसी को कोई उजर/एतराज हो तो वह दिनांक 30-12-2025 तक असालतन/वकालतन हाजिर न्यायालय होकर अपना उजर/एतराज पेश कर सकता है। हाजिर न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाकर आगामी कार्यवाही की जाएगी। उसके बाद का उजर जेरे समायत न होगा।

आज दिनांक 02-12-2025 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित /—
कार्यकारी दण्डाधिकार एवं तहसीलदार,
बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0 प्र0)।

**ब अदालत कार्यकारी दण्डाधिकारी एवम् विवाह पंजीकरण अधिकारी, तहसील बमसन स्थित टौणी देवी,
जिला हमीरपुर (हि0प्र0)**

1. श्री ईश्वर दास पुत्र शंकर दास, निवासी टीका ननोट, डाकघर उहल, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0)।

2. श्रीमती रुमा देवी पुत्री बेली राम, निवासी टीका मंडीयार, डाकघर उटपुर, तहसील बमसन स्थित टौणी देवी, जिला हमीरपुर (हि0प्र0) प्रार्थीगण।

बनाम

आम जनता

प्रतिवादी।

विषय.—विवाह पंजीकरण under/section 8(4) विवाह पंजीकरण अधिनियम, 1996 के अधीन दर्ज करवारे बारे।

उपरोक्त विषय के संदर्भ में प्रार्थीगण ने दिनांक 20-01-1984 को आपस में हिन्दू रीति-रिवाज अनुसार विवाह किया है, लेकिन किसी कारणवश यह विवाह ग्राम पंचायत उहल में दर्ज नहीं हो सका। प्रार्थीगण अब इस विवाह को ग्राम पंचायत उहल के रिकार्ड में पंजीकृत करवाना चाहते हैं। अतः इस इशतहार द्वारा आम जनता को सूचित किया जाता है कि इस विवाह के पंजीकरण बारे किसी को कोई उजर/एतराज हो तो वह असालतन/वकालतन हाजिर न्यायालय होकर दिनांक 30-12-2025 तक एतराज पेश कर सकता है। हाजिर न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाकर आगामी कार्यवाही की जाएगी। उसके बाद का उजर जेरे समायत न होगा।

आज दिनांक 03-12-2025 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकार एवं विवाह पंजीकरण अधिकारी,
बमसन स्थित टौणी देवी, जिला हमीरपुर (हि० प्र०)।

**In the Court of Sub-Divisional Magistrate Exercising the Powers of Marriage Officer,
Nadaun, Distt. Hamirpur (H.P.)**

In the matter of:

1. Amit Kaushal s/o Prabh Dyal, r/o Village Badhera, Post Office Batran, Tehsil Nadaun, District Hamirpur (H.P.).

2. Poonam Devi d/o Prem Lal, r/o Village Niun, Post Office Jai Nagar, Tehsil Ramshahar, District Sonlan (H.P.).

Versus

General Public

Subject.— *Notice for Registration of Marriage under Special Marriage Act, 1954.*

The above applicants have filed an application u/s 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on 15-10-2025 at Shiv Mahadev Mandir, Purtyala District Kangra (H.P.) and they are living as husband and wife since then, hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 08-01-2026 at 11.00 A.M. The objection (s) after 08-01-2026 at 11.00 A.M. will not be entertained by this office and the marriage will be registered as per the law prescribed.

Issued on this 06-12-2025 under my hand and seal of this office.

Seal.

Sd/-
*Sub-Divisional Magistrate-cum-Marriage Officer,
Nadaun, Distt. Hamirpur (H.P.).*

**In the Court of Sub-Divisional Magistrate Exercising the Powers of Marriage Officer,
Nadaun, District Hamirpur (H.P.)**

In the matter of:

1. Sandeep Kumar s/o Raj Kumar, r/o Village Sukria Upperli, Post Office Jansoo, Tehsil Nadaun, District Hamirpur (H.P.).

2. Babita Kumari d/o Ashwani Kumar, r/o Village & Post Office Mansai, Tehsil Galore, District Hamirpur (H.P.).

Versus

General Public

Subject.— *Proclamation for the registration of marriage under section 5 of Special Marriage Act, 1976.*

Sandeep Kumar & Babita Kumari have filed an application u/s 5 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they intend to solemnized their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage. May file his/her objections personally or in writing before this office on or before 06-03-2026 at 11.00 A.M. in case no objection is received by 06-03-2026 at 11.00 A.M. will not be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 08-12-2025.

Seal.

Sd/-
*Sub-Divisional Magistrate-cum-Marriage Officer,
Nadaun, Distt. Hamirpur (H.P.).*

**In the Court of Sub-Divisional Magistrate Exercising the Powers of Marriage Officer,
Nadaun, Distt. Hamirpur (H.P.)**

In the matter of:

1. Dinesh Kumar s/o Mahinder Singh, r/o Village Gudvi, Post Office Dudhana, Tehsil Galore, District Hamirpur (H.P.).

2. Pooja d/o Sukhvinder Singh, r/o Village Ballabgarh, Post Office and Tehsil Faridabad, HR.

Versus

General Public

Subject.— *Notice for Registration of Marriage under Special Marriage Act, 1954.*

The above applicants have filed an application u/s 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on 02-10-2022 at Gudwin, Tehsil Galore, District Hamirpur (H.P.) and they are living as husband and wife since then, hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this

office on or before 24-01-2026 at 11.00 A.M. The objection (s) after 24-01-2026 at 11.00 A.M. will not be entertained by this office and the marriage will be registered as per the law prescribed.

Issued on this 08-12-2025 under my hand and seal of this office.

Seal.

Sd/-

Sub-Divisional Magistrate-cum-Marriage Officer,
Nadaun, Distt. Hamirpur (H.P.).

ब अदालत कार्यकारी दण्डाधिकारी, तहसील मनाली, जिला कुल्लू (हि0प्र0)

श्रीमती संजय माया पुत्री बल राम हाल पत्नी सुखमन मूल निवासी सिंधपाल चौक नेपाल हाल निवासी गांव चचोगा, डाकघर व तहसील मनाली, जिला कुल्लू (हि0प्र0)।

बनाम

आम जनता

विषय.—प्रकाशन इशतहार बाबत जन्म तिथि दर्ज करने बारे।

श्रीमती संजय माया पुत्री बल राम हाल पत्नी सुखमन मूल निवासी सिंधपाल चौक नेपाल हाल निवासी गांव चचोगा, डाकघर व तहसील मनाली, जिला कुल्लू (हि0प्र0) ने इस न्यायालय में अपनी जन्म तिथि का पंजीकरण करने बारे आवेदन—पत्र मय शपथ—पत्र गुजारा है कि आवेदिका का जन्म दिनांक 29-05-1979 को हुआ है। परन्तु ग्राम पंचायत चचोगा के जन्म व मृत्यु पंजीकरण अभिलेख में दर्ज नहीं है। जिसे अब वह दर्ज करवाना चाहती है। इस बाबत क्षेत्रीय अभीकरणों से छानबीन करवाई गई तथा पाया गया कि श्रीमती संजय माया पुत्री बल राम हाल पत्नी सुखमन की जन्म तिथि 29-05-1979 है तथा जन्म तिथि दर्ज करने बारे सिफारिश की गई है।

अतः सर्वसाधारण को इस इशतहार द्वारा सूचित किया जाता है कि यदि किसी व्यक्ति विशेष को श्रीमती संजय माया पुत्री बल राम हाल पत्नी सुखमन की जन्म तिथि दर्ज करवाने बारे आपत्ति हो तो वह दिनांक 20-01-2026 को या इससे पूर्व अदालत हजा में अपनी आपत्ति दर्ज करवा सकता है। इसके उपरान्त कोई भी उजर/एतराज मान्य नहीं होगा तथा नियमानुसार ग्राम पंचायत चचोगा के जन्म तथा मृत्यु पंजीकरण अभिलेख में जन्म तिथि दर्ज करवाने के आदेश पारित कर दिये जाएंगे।

आज दिनांक 06-12-2025 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित/—

कार्यकारी दण्डाधिकारी,
तहसील मनाली, जिला कुल्लू (हि0प्र0)।

ब अदालत सहायक समाहर्ता प्रथम श्रेणी, आनी, जिला कुल्लू, हि0प्र0

श्री बीर बहादुर पुत्र श्री हरी सिंह, निवासी गांव टिकराजान, डाकघर पुएग, तहसील आनी, जिला कुल्लू, हि0प्र0 प्रार्थी।

बनाम

भू-राजस्व अधिनियम, 1954 की धारा (37)1 के तहत राजस्व कागजात में नाम दुरुस्ती बारे दरखास्त।

श्री बीर बहादुर पुत्र श्री हरी सिंह, निवासी गांव टिकराजान, डाकघर पुएग, तहसील आनी, जिला कुल्लू, हि0प्र0 ने अदालत हजा में प्रार्थना-पत्र मय नकल जमाबन्दी साल 2019-20 नकल परिवार रजिस्टर, प्रतिलिपि आधार कार्ड, शपथ-पत्र, सहित गुजार कर निवेदन किया है कि पटवार वृत्त कुंगश के राजस्व रिकार्ड में अराजी खाता/खतौनी नं0 746/824 में उसका नाम विटू गलत दर्ज है, जबकि प्रार्थी के मुताबिक उसका नाम प्रस्तुत करवाये गए सबूतों के अनुरूप बीर बहादुर है। आवेदक ने निवेदन किया है कि पटवार वृत्त कुंगश के राजस्व कागजात में उसके नाम को दुरुस्त किया जावे।

यह मिसल अदालत हजा से छानबीन व रिपोर्ट हेतु कानूनगो वृत्त आनी को भेजी गई। मुताबिक रिपोर्ट क्षेत्रीय इकाई आवेदक का नाम पटवार वृत्त कुंगश के राजस्व रिकार्ड में सही दर्ज हुआ है परन्तु बाद मौका छानबीन पाया गया कि प्रार्थी का एक और नाम बीर बहादुर भी है, विटू व बीर बहादुर एक ही व्यक्ति के दो नाम है जिस बारे स्थानीय लोगों के ब्यान भी संलग्न हैं। अतः प्रार्थी का नाम विटू उर्फ बीर बहादुर पुत्र श्रीमती विध्या देवी दर्ज करने बारे किसी को कोई उजर/एतराज हो तो वह तिथि 08-01-2026 को प्रातः 11.00 बजे तक अथवा इस तिथि से पूर्व किसी भी कार्य दिवस में असालतन/वकालतन हाजिर आकर अपना एतराज दर्ज करवा सकता है अन्यथा इस तिथि तक कोई भी एतराज पेश न होने की सूरत में प्रार्थी का नाम कागजात माल में दुरुस्त करने के आदेश पारित कर दिये जाएंगे।

यह आदेश आज दिनांक 08-12-2025 को मेरे हस्ताक्षर व मोहर सहित जारी हुए।

मोहर।

हस्ताक्षरित/—
सहायक समाहर्ता प्रथम श्रेणी,
तहसील आनी, जिला कुल्लू, हि0प्र0।

In the Court of Executive Magistrate, Anni, District Kullu, H.P.

Ram Krishan

. . Applicant.

Versus

General Public

. . Respondent.

Subject.—Notice under section 13(3) of Birth & Death Registration Act, 1969.

Sh. Ram Krishan s/o Sh. Alam Chand, r/o Village Juhad, P.O. Duhad, Tehsil Anni, District Kullu, H.P. has moved an application through the office of District Registrar (B&D)-cum-Chief Medical Officer Kullu, Distt. Kullu H.P. accompanying with an affidavit stating that the birth event of his daughter Savitri Kumari born on 13-07-2017 has not been entered in the record of Gram Panchayat GP Fanouti.

Hence, the general public is hereby made aware through this notice that if any person or relatives have any objection regarding entering birth event of the applicant's daughter Savitri Kumari born on 13-07-2017 in the Panchayat record of Gram Panchayat Fanouti,

he/she/they may file his/her/their objection on or before 04-01-2026, before this court. In case of non-filing of any objection, the *ex-parte* order will be passed.

Given under my seal and signature on this 4th of December, 2025.

Seal.

Sd/-
*Executive Magistrate,
Anni, District Kullu, H.P.*

**In the Court of Sh. Nishant Kumar, H.A.S., Marriage Officer-cum-Sub-Divisional
Magistrate, Kullu, District Kullu (H.P.)**

1. Eenam Kumar s/o Late Sh. Karam Singh, r/o Village Kharotal, P.O. Shirar, Tehsil and Distt. Kullu (H.P.).

2. Franca Mediolli d/o Sh. Saulle Dedioli, r/o Via Ventiquattro Maggio 25-Staircase B-Apartment-2 Municipality of Verona Italy, Italian National. *..Applicants.*

Versus

General Public

Subject.—Proclamation for the registration of marriage under section 11 of Special Marriage Act, 1954.

Eenam Kumar and Franca Mediolli have filed an application alongwith affidavits in the court of undersigned under section 11 of Special Marriage Act, 1954 that presently they are unmarried and they want to get their marriage registered under the Act *ibid*.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objection personally or in writing before this court on or before 03-01-2026. The objection received after 03-01-2026 will not be entertained and marriage will be registered accordingly.

Issued today on 04-12-2025 under my hand and seal of the court.

Seal.

NISHANT KUMAR, HAS,
*Marriage Officer-cum-Sub-Divisional Magistrate,
Kullu, District Kullu (H.P.).*

**In the Court of Special Marriage Officer-cum-Sub-Divisional Magistrate,
Manali, District Kullu (H.P.)**

1. Sh. Rajan Kumar s/o Sh. Bir Singh, r/o behind Petrol Pump village Jharag, (Aleo) P.O. and Tehsil Manali, District Kullu, H.P.

2. Ms. Kanika Mehra d/o Sh. Hemraj Mehra, r/o Ward No. 2, Manali, Tehsil Manali, District Kullu, H.P.

Versus

General Public

Subject.—Notice under Special Marriage Act.

Sh. Rajan Kumar s/o Sh. Bir Singh, r/o behind Petrol Pump village Jharag, (Aleo) P.O. and Tehsil Manali, District Kullu, H.P. and Ms. Kanika Mehra d/o Sh. Hemraj Mehra, r/o Ward No. 2, Manali, Tehsil Manali, District Kullu, H.P. have filed an application alongwith the affidavits in the court of the undersigned stating therein that they have solemnized their marriage on 17-10-2025, and requested to registered the same under Special Marriage Act, before taking further action in the said application, objection from the general public are invited for the registration of this marriage through this notice, that if anyone has any objection regarding the registration of this marriage under Special Marriage Registration Act, they can file their objection personally or in writing before the court of the undersigned within 30 days from the publication of this notice

Issued under my hand and seal of the court today on 1st December, 2025.

Seal.

Sd/-
(RAMAN KUMAR SHARMA),
Marriage Officer-cum-SDM,
Manali, District Kullu (H.P.).

ब अदालत सहायक समाहर्ता प्रथम श्रेणी, तहसील सुन्नी, जिला शिमला, हिमाचल प्रदेश

मुकद्दमा संख्या : 4-Misc/XIII-2025 तारीख मजरुआ : 17-11-2025 आगामी तारीख : 16-01-2026

श्रीमती निर्मला देवी पुत्री श्री तीखू राम, निवासी गांव सेंवग, डाकघर दुर्गापुर, तहसील सुन्नी, जिला शिमला (हि0प्र0)

बनाम

1. आम जनता
2. सचिव एवं रजिस्ट्रार (जन्म एवं मृत्यु) ग्राम पंचायत नीन।
3. जिला रजिस्ट्रार (जन्म एवं मृत्यु) जिला शिमला, हि0प्र0।

प्रार्थना-पत्र.—जेरे धारा 13(3) हिमाचल प्रदेश जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969 के अन्तर्गत मृत्यु का पंजीकरण करने बारे।

प्रार्थिया श्रीमती निर्मला देवी पुत्री श्री तीखू राम, निवासी गांव सेंवग, डाकघर दुर्गापुर, तहसील सुन्नी, जिला शिमला (हि0प्र0) ने अधोहस्ताक्षरी के कार्यालय में प्रार्थना-पत्र दायर किया है इनका जन्म 15-02-1964 को ग्राम पंचायत नीन के उपरोक्त वर्णित पते पर हुआ है तथा इनकी जन्म तिथि स्कूल प्रमाण-पत्र तथा नकल परिवार रजिस्टर में 15-02-1964 दर्ज है। परन्तु अज्ञानतावश इसकी प्रविष्टि ग्राम पंचायत के जन्म एवं मृत्यु के रजिस्टर में रिकार्ड नहीं की जा सकी है। अतः इसका पंजीकृत किये जाने के आदेश पारित किए जाएं।

अतः इस नोटिस इश्तहार राजपत्र के द्वारा समस्त जनता एवं हितधारक व्यक्तियों तथा सम्बन्धित सम्बन्धियों को सूचित किया जाता है कि यदि किसी को भी उपरोक्त श्रीमती निर्मला देवी पुत्री श्री तीखू राम

का पंजीकरण ग्राम पंचायत नीन के रिकार्ड में दर्ज किए जाने बारे कोई एतराज हो तो वह इस कार्यालय में दिनांक 16-01-2026 को असालतन या वकालतन हाजिर होकर अपना एतराज पेश कर सकता है, अन्यथा मुताबिक शपथ-पत्र जन्म तिथि पंजीकृत किए जाने बारे आवश्यक आदेश पारित कर दिए जाएंगे।

हमारे हस्ताक्षर व मोहर अदालत से आज दिनांक 08-12-2025 को जारी हुआ।

मोहर।

हस्ताक्षरित/—
सहायक समाहर्ता प्रथम श्रेणी,
तहसील सुन्नी, जिला शिमला (हि0प्र0)।

ब अदालत श्री प्रेम सिंह, कार्यकारी दण्डाधिकारी सराहन, जिला शिमला (हि0प्र0)

नं0 मुकद्दमा : 80548/2025

तारीख दायर : 04-11-2025

अगली सुनवाई : 31-12-2025

श्री मेहर चन्द पुत्र श्री शिव राम, निवासी गांव रुणपू, डाकघर किन्नू, उप-तहसील सराहन, जिला शिमला, हि0प्र0। वादी।

बनाम

आम जनता प्रतिवादी।
विषय.—प्रार्थना-पत्र बाबत नाम दुरुस्ती बारे।

श्री मेहर चन्द पुत्र श्री शिव राम, निवासी गांव रुणपू, डाकघर किन्नू, उप-तहसील सराहन, जिला शिमला, हि0प्र0 ने इस कार्यालय में आवेदन पत्र व ब्यान हल्फी दिया है कि प्रार्थी के पिता का नाम राजस्व अभिलेख पटवार वृत्त किन्नू के महाल रुणपू में सीबी दर्ज है जोकि गलत है क्योंकि सीबी प्रार्थी के पिता का उपनाम है। नकल परिवार रजिस्टर ग्राम पंचायत त्यावल, पैन कार्ड, आधार कार्ड में पिता का नाम शिव राम है तथा आवेदन किया है कि प्रार्थी के पिता का नाम पटवार वृत्त किन्नू के महाल रुणपू के राजस्व अभिलेख में मेहर चन्द पुत्र सीबी पुत्र मन्नू के स्थान पर मेहर चन्द पुत्र शिव राम पुत्र मन्नू दर्ज करने के आदेश किये जाएं।

अतः आम जनता को इस इशतहार द्वारा सूचित किया जाता है कि मेहर चन्द पुत्र शिव राम पुत्र मन्नू नाम दुरुस्ती बारे किसी भी व्यक्ति को किसी भी प्रकार का उजर व एतराज हो तो वह दिनांक 31-12-2025 को प्रातः 11.00 बजे असालतन या वकालतन हाजिर अदालत आकर अपना उजर व एतराज पेश कर सकता है। अन्यथा एकतरफा कार्यवाही अमल में लाई जावेगी।

आज दिनांक 05-12-2025 को मेरे हस्ताक्षर व मोहर अदालत से जारी किया गया।

मोहर।

हस्ताक्षरित/—
(प्रेम सिंह),
सहायक समाहर्ता द्वितीय श्रेणी,
सराहन, जिला शिमला (हि0प्र0)।

**In the Court of Shri Manjeet Sharma, Sub-Divisional Magistrate
Shimla (R), District Shimla (H.P.)**

Smt. Kaushalya Devi d/o Sh. Shobha Ram, r/o Village Bag, Post Office Pahal, Sub-Tehsil Dhami, District Shimla, H.P.

Versus

General Public

. . Respondent.

Whereas, Smt. Kaushalya Devi d/o Sh. Shobha Ram, r/o Village Bag, Post Office Pahal, Sub-Tehsil Dhami, District Shimla, H.P. has submitted an application alongwith Non-Availability Certificate issued by the Registrar Birth & Death Gram Panchayat Pahal, Shimla, H.P. in the Court of the undersigned under section 13(3) of the Birth & Death Registration Act, 1969 to enter date of birth of her self Smt. Kaushalya Devi as 05-05-1953 in the record of Registrar, Birth & Death, Gram Panchayat Pahal, Shimla, H.P. details are as under :—

Sl. No.	Name of the family member	Relation	Date of Birth
1.	Smt. Kaushalya Devi	Self	05-05-1953

Hence, this proclamation is issued to the General Public with directions that if any one has any objection/claim regarding entry of date of birth of above named person in the record of Registrar, Birth & Death, Gram Panchayat Pahal, Shimla, H.P. he/she may file their claims/objections in the Court on or before one month of publication of this notice in Government Gazette, failing which necessary orders will be passed.

Issued today on 05-12-2025 under my signature and seal of the court.

Seal.

Sd/-

*Sub-Divisional Magistrate,
Shimla (R), District Shimla (H.P.).*

**In the Court of Sh. Daya Nand Sharma, Executive Magistrate, Grade-II, Rohru,
District Shimla (H.P.)**

In the matter of :

Smt. Ishwari Devi w/o Sh. Bhlora, r/o Village & P.O. Khangteri, Tehsil Rohru, District Shimla (H.P.)

. . Applicant.

Versus

General Public

. . Respondent.

Subject.—Application under section 13 (3) of the Birth and Death Registration Act, 1969.

Whereas, Smt. Ishwari Devi w/o Sh. Bhlor, r/o Village & P.O. Khangteri, Tehsil Rohru, District Shimla (H.P.) has filed an application alongwith affidavit in the court of the undersigned under section 13(3) of the Birth & Death Registration Act, 1969, to enter the date of death of her (11-09-1975) in the record of Death Register of Gram Panchayat Khangteri.

Now, therefore, objections are invited from the general public that if anyone has any objection regarding to enter the date of death of Smt. Ishwari Devi w/o Sh. Bhlor, they should appear before the court of undersigned within 30 days from the publication of this notice, either personally or through their authorized agent.

In the event of their failure to do so, it would be deemed that there is no objection and order shall be passed *ex-parte* without affording any further opportunity of being heard.

Issued under my hand and seal of the court on this 6th December, 2025.

Seal.

Sd/-
(DAYA NAND SHARMA),
Sub-Divisional Magistrate,
Rohru, District Shimla (H.P.).

**In the Court of Sh. Rishabh Sharma, Assistant Collector Ist grade, Paonta Sahib,
District Sirmaur, Himachal Pradesh**

In the matter of :

Sat Prakash s/o Sh. Ram Lal, r/o H. No. 99/10, Ward No. 10, Devinagar, Tehsil Paonta Sahib, District Sirmaur, Himachal Pradesh . . Applicant.

Versus

General Public

. . Respondent.

Subject.—Application for updation of name of applicant from Satya Prakash s/o Sh. Ram Lal to Sat Prakash s/o Sh. Ram Lal.

Whereas, Sat Prakash s/o Sh. Ram Lal, r/o H. No. 99/10, Ward No. 10, Devinagar, Tehsil Paonta Sahib, District Sirmaur, Himachal Pradesh has filed an application alongwith copy of an affidavit and copy of bonafied Himachali certificate and copy of school leaving certificate in the court of the undersigned for updation of his name as Sat Prakash s/o Sh. Ram Lal in place of Satya Prakash s/o Sh. Ram Lal in all his relevant documents.

Now, therefore, objections are invited from the general public that if anyone has any objection regarding updation of name of applicant as Sat Prakash s/o Sh. Ram Lal in place of Satya

Prakash s/o Sh Ram Lal in all his relevant documents then they should appear before the court of undersigned on or before 22-12-2025, either personally or through their authorized agent.

In the event of their failure to do so, it would be deemed that there are no objections and order shall be passed *ex-parte* without affording any further opportunity of being heard.

Issued under my hand and seal of the court on this 22-11-2025.

Seal.

RISHABH SHARMA,
*Tehsildar-cum-Executive Magistrate,
Paonta Sahib, Sirmaur, District Sirmaur (H.P.).*

CORRECTION OF NAME

I, Mohammad Ayub s/o Lal Mohammad, r/o Village Keema Chandravali, P.O. Kedi, Tehsil Nerwa, Distt. Shimla (H.P.) declare that in panchayat record my son is recorded as Mohammad Sufiyan, which is correct. But in his Aadhar Card his name is wrongly entered as Sufiyan. Kindly correct his name as MD Sufiyan in his Aadhar Card.

MOHAMMAD AYUB
*s/o Lal Mohammad,
r/o Village Keema Chandravali, P.O. Kedi,
Tehsil Nerwa, Distt. Shimla (H.P.).*

CHANGE OF NAME

I, Sanjay Dogra s/o Shri Atma Ram, r/o # 76, Type-C, NJHPS Colony, Jhakri, Distt. Shimla (H.P.) declare that I have changed my minor son's name from Lavanaya Dogra to Lavay Dogra.

SANJAY DOGRA
*s/o Shri Atma Ram,
r/o # 76, Type-C, NJHPS Colony,
Jhakri, Distt. Shimla (H.P.).*

CORRECTION OF NAME

I, Deep Ram s/o Sh. Mohan Singh, r/o Village Tandai, P.O. Jokhar, Tehsil Kupvi, Distt. Shimla (H.P.) declare that in my daughter's Aadhar Card bearing No. 6089 1760 5122 her name is wrongly entered as Baby which should be corrected as Anchal. Please correct this.

DEEP RAM
*s/o Sh. Mohan Singh,
r/o Village Tandai, P.O. Jokhar,
Tehsil Kupvi, Distt. Shimla (H.P.).*

CHANGE OF NAME

I, Leela Devi w/o Late Sh. Nand Lal, r/o Chhamrot (176), Matiana, Theog, Shimla (H.P.)-171212 declare that I have changed my name from Abloo to Leela Devi for all purposes in future. All concerned please may note.

LEELA DEVI
w/o Late Sh. Nand Lal,
r/o Chhamrot (176), Matiana,
Theog, Shimla (H.P.)-171212.

CORRECTION OF NAME

I, Lekh Ram s/o Sh. Nikku Ram, r/o Village Saikali, P.O. Deoth, Tehsil Sadar, Distt. Bilaspur (H.P.) declare that my son's name is Saurabh Chaudhary in his birth certificate but in his Aadhar No. 4890 4827 7374 his name is wrongly entered as Saurav. I want to correct his name to Saurabh Chaudhary. All concerned may note please.

LEKH RAM
s/o Sh. Nikku Ram,
r/o Village Saikali, P.O. Deoth,
Tehsil Sadar, Distt. Bilaspur (H.P.).

CHANGE OF NAME

I, Devika Singh w/o Sh. Anil Kumar, r/o Village Basadhar, P.O. Nerwa, Distt. Shimla (H.P.) declare that I have changed my name from Usha (previous name) to Devika Singh (New Name). All concerned please may note.

DEVIKA SINGH
w/o Sh. Anil Kumar,
r/o Village Basadhar, P.O. Nerwa,
Distt. Shimla (H.P.).

CHANGE OF NAME

I, Promila Sharma w/o Sh. Kali Dass Vasudeva, r/o Omkar Niwas Kasumpti, Shimla (H.P.) declare that I have changed my name from Promila Vasudeva to Promila Sharma. All concerned please may note.

PROMILA SHARMA
w/o Sh. Kali Dass Vasudeva,
r/o Omkar Niwas Kasumpti,
Shimla (H.P.).

CHANGE OF NAME

I, Kali Dass Vasudeva s/o Sh. Babu Ram Vasudeva, r/o Omkar Niwas, Shimla (H.P.) declare that I have changed my name from K. D. Vasudeva to Kali Dass Vasudeva. All concerned please may note.

KALI DASS VASUDEVA
s/o Sh. Babu Ram Vasudeva,
r/o Omkar Niwas,
Shimla (H.P.).

CHANGE OF NAME

I, Ashok Kumar s/o Sh. Shiv Ram, r/o Quarter No. 1, Type-2 Charigdhu, Near Longwood, Shimla (H.P.) hereby declare that I have changed my minor daughter's name from Shagun to Aaradhya. All concerned may please note.

ASHOK KUMAR
s/o Sh. Shiv Ram,
r/o Quarter No. 1, Type-2 Charigdhu,
Near Longwood, Shimla (H.P.).
